

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 136 of 2013**

**Dated : 29<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**  
**Ms. P. Saigal**

**Counsel for the Respondent (s) : Mr. Pradeep Misra**  
**Mr. Manoj Kr. Sharma for R-2**  
**Mr. Alok Shankar for TPDDL**  
**Mr. R. B. Sharma for R.7**

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for hearing on **18.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js